

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2297  
ANSWERED ON:06.12.2012  
PROJECTS UNDER PMGSY IN BIHAR  
Singh Shri Sushil Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of projects undertaken under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bihar during the last three years including the current year and the present status of those projects;
- (b) the details of projects which have not yet been started and the reasons therefor;
- (c) the names of the agencies which have not started the allocated work yet, and the action taken by the Government against those agencies;
- (d) whether many roads in Bihar are lying incomplete on account of non-receipt of funds from the Union Government;
- (e) if so, the details thereof and the reaction of the Government thereto; and
- (f) the details of the measures taken to ensure timely completion of aforesaid projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b): Projects sanctioned by Ministry of Rural Development (MoRD) under Pradhan Mantri Gram Sadak Yojana (PMGSY) to the State of Bihar during the last three years including the current year and its status, as informed by the State is as under :-

Sl. No.	Year	No. of roads works /bridges	Length (Km)	Amount (Rs. in Crore)	Present Status
1	2010-11	0	0	0	

(i) 200 Nos.  
of works  
in progress,  
(ii) 293 Nos.

647 1,899 915 of works  
(Roads) in process of  
tender  
finalization  
after  
re-tender,

2 2011-12 (iii) Poor

response by  
bidders for  
balance works.

23 (i) 19 Nos. of  
works in progress  
(Bridges) 33 (ii) Tenders for  
balance works are  
being finalized.

1,350  
(Roads) 3,846 2,245 Projects sanctioned  
on 08th June, 2012  
by MoRD. Bids for  
the Projects were  
received on 28th  
Nov, 2012 and in  
process of  
finalization.

(c): (i) In the State of Bihar, Rural Works Department (RWD), Government of Bihar and five Nominated Central Executing Agencies (NEAs) namely CPWD, M/s NBCC, M/s NPCC, M/s NHPC and M/s IRCON are executing the PMGSY works. Their progress is reviewed in Regional Review Meetings, Empowered Committee meetings and other meetings. Also Monthly Progress Reports are sought from the State on the Scheme.

(ii) As informed by the State RWD, the contract agreements have been rescinded by the State in some districts due to slow progress of works by the contractors. Details of such contractors are as under:

Sl no Name of District Name of Contractors

1	Samastipur	BSS Projects Pvt. Ltd. SPR Infrastructure (I) Ltd. M/s Aryan Concrete
2	Bhagalpur	SPR Infrastructure (I) Ltd.
3	Begusarai	DNA Infrastructure Pvt. Ltd.
4	Saran	BSS Projects Pvt. Ltd.

(iii) NEAs working in State of Bihar were allocated 3,581 road works for execution. Out of these, 734 road works are de-sanctioned due to non-response, duplicity with RWD etc. Out of balance 2,847 road works to be executed, NEAs have completed 2,093 road-works. Out of balance works, 72 road works are being terminated/ retendered as informed by NEAs.

(d)&(e): As informed by the State, there is no shortage of funds to complete the works. Year-wise funds released by MoRD to the State during the last three years including the current year is as under:-

S. No.	Year	Amount (in cr.)
1	2010-11	3,366
2	2011-12	3,336
3	2012-13	777

(f): As informed by the State, stringent action has been taken against non-performing contractors. Penalty has been imposed for not achieving mile stones. In some cases where contractors did not act after several reminders, the works have been rescinded and security deposits have been forfeited. Such contractors are being debarred from issuing new tenders.